

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

C.P. No. 147/97
in
O.A. No. 852-97

New Delhi this the 3rd Day of July 1997

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)
Hon'ble Shri S.P. Biswas, Member (A)

Shri Mohinder Kumar, SCM,
Stn. Wksp. EME,
Delhi Cantt-110 016. Petitioner.

(By Advocate: A.K. Bharadwaj)

-Versus-

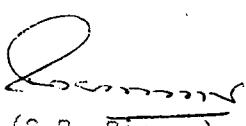
1. Lt. General MR Khochar (AVSM),
Director General
EME (EME Civil), Army Hqr.
DHQ, New Delhi-110 011.
2. Colonel G.A. Nair,
Commanding Officer,
Station Workshop EME,
Delhi Cantt-110 011
3. Coloney Rajender Kumar
Commandant, Central Vehicle Depot Workshop
EME,
Delhi Cantt. Contemners

(By Advocate: Shri S.Mohd Arif)

Order (Oral)

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

The learned counsel for the petitioner says that the reply filed in the CP has been received and the only payment ^{now} remaining for the intervening period and the counsel for the respondents in response to last statement submits that the said payment shall also be prepared which will be done within a week's time. In view of the said statement, the CP is disposed of. Notice is discharged.


(S.P. Biswas)

Member (A)


(Dr. Jose P. Verghese)

Vice Chairman (J)